

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.68/TT/2012

Date: 3.12.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of Elements from DOCO to 31.03.2014 for assets (part-II) under Common Scheme for 765 KV Pooling Stations and Network for NR, Important by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Northern Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 3.1.2013:

- 1) Auditor's certificate along with revised tariff forms as per actual date of commercial operation for the assets which have been commissioned i.e. Asset-II, Asset-III and Asset-IV;
- 2) Status of DOCO for remaining assets i.e. Asset V, Asset VI and Asset VII. If DOCO is deferred, furnish management certificate for capital expenditure incurred and projected capital expenditure as per revised DOCO along with revised tariff forms;
- 3) Calculations and apportionment of interest during construction to each individual asset covered in instant project along with documentary proof of interest rate, repayment schedule for loans deployed.

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)